

COURT- 2**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)****OP No. 1 OF 2018
APL No. 104 OF 2018****Dated: 17th October, 2019****In the matter of:****OP No. 1 OF 2018****Mrs. Mamta Bhatnagar****.... Appellant(s)****Versus****Karnataka Electricity Regulatory Commission****.... Respondent(s)****APL No. 104 OF 2018****Mrs. Mamta Bhatnagar****.... Appellant(s)****Versus****Karnataka Electricity Regulatory Commission****.... Respondent(s)****Counsel for the Appellant(s) :****Counsel for the Respondent(s) :****ORDER**

Due to vacancy of the Judicial Member, the Bench did not assemble today.

The matter is posted on **12.12.2019**.

Court Master

NR